NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 89/ BB/ 2017	-	For filing rejoinder	Rule-6 of IB.	High Sana Resources Pvt. Ltd., Vs Aspira Digital India Pvt. Ltd.

SL. NAME (IN CAPITAL)

NO.

REPRESENTATION TO WHOM

SIGNATURE

C. AGRIMA GRANNA

& PHONE NUMBER

9880269856

APPLICANOT.

ORDER

Counsel for Petitioner is present. PCS for Corporate Debtor is present. Counsel for Petitioner requested for adjournment. List it on 31/01/2018.

Member (T)

Member (J)